

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 1812-1813/2005

SESHASAYEE PAPER & BOARD LTD.

Appellant(s)

VERSUS

THE DEPUTY COMMISSIONER OF INCOME TAX

Respondent(s)

WITH

SLP(C) No. 15251/2008

(With Interim Relief and Office Report)

Date : 11/05/2015 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. SIKRI

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN

For Appellant(s)

Dr. Anitha Suman, Adv.
Mr. Pratap Venugopal, Adv.
Ms. Supriya Jain, Adv.
Mr. Gaurav Nair, Adv.
M/s. K. J. John & Co.

For Respondent(s)

Mr. K. Radhakrishnan, Sr. Adv.
Mr. A. K. Srivastava, Adv.
Mr. D. L. Chidanand, Adv.
Mr. Sadhana Sandhu, Adv.
Ms. Anil Katiyar, Adv.
Mr. B. V. Balaram Das, Adv.UPON hearing the counsel the Court made the following
O R D E R

Heard.

Arguments concluded.

Judgment reserved.

Written submissions, if any, may be filed by
Wednesday, 13th May, 2015 forenoon.(Nidhi Ahuja)
COURT MASTER(Suman Jain)
COURT MASTER